

ORISSA HIGH COURT**FILING REPORT AS ON :11/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003093/2020	SUSMA PRASAD VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /90 /2016 () //
2	BLAPL/0003094/2020	BAKUL SARDAR VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /18 /2018 () //
3	BLAPL/0003095/2020	ANIL KUMAR BISWAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANGOMUNDA /24 /2020 () //
4	BLAPL/0003096/2020	DANAR MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /162 /2016 () //
5	BLAPL/0003097/2020	SUBASH MAJHI @ SUBA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.SINGHPUR /36 /2020 () //
6	BLAPL/0003098/2020	BIMLESH GAHIR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /60 /2020 () //
7	BLAPL/0003099/2020	KALIA @ JANARDANA BINDHANI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SIMULIA /57 /2020 () //
8	BLAPL/0003100/2020	RUBEN DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
9	BLAPL/0003101/2020	BANAMBAR NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA-4 VS	TUMUSINGA /24 /2020 () //
10	BLAPL/0003102/2020	JITU @ JITENDRA NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /80 /2020 () //
11	BLAPL/0003103/2020	MANAS RANJAN BARIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /306 /2019 () //

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12	BLAPL/0003104/2020	SRIMANTA SAHOO VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	TUMUSINGA /35 /2020 () //
13	BLAPL/0003105/2020	BIJAYA DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI /255 /2019 () //
14	BLAPL/0003106/2020	BIJAYA DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI /254 /2019 () //
15	BLAPL/0003107/2020	PAPU @ TAPAN GHADEI VS STATE OF ODISHA	MADHU SUDAN CHHOTARAY VS	ATHGARH /04 /2020 () //
16	BLAPL/0003108/2020	SANA @ SANATAN PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /272 /2018 () //
17	BLAPL/0003109/2020	PRADIP @ PRATAP @ CHAIN DALEI VS STATE OF ODISHA	PULAKESH MOHANTY VS	FATEGARH /178 /2019 () //
18	BLAPL/0003110/2020	GURUDEV SINGH VS STATE OF ODISHA	BRUNDABAN ROUT VS	JODA /109 /2019 () //
19	BLAPL/0003111/2020	GANGADHAR BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	CHANDABALI /81 /2020 () //
20	BLAPL/0003112/2020	MUNA DAS VS STATE OF ODISHA	GAUTAM ROUT VS	BARANGA /172 /2017 () //
21	BLAPL/0003113/2020	MUKTAR KHAN@MUKTA KHAN@BABULA VS STATE OF ODISHA	SUSANTA KU.MISHRA VS	JAGANNATHA PRASAD /223 /2019 () //
22	BLAPL/0003114/2020	MUKTAR KHAN@MUKTA KHAN@BABULA VS STATE OF ODISHA	SUSANTA KU.MISHRA VS	BHANJANAGAR /22 /2020 () //
23	BLAPL/0003115/2020	BIRA @ BIRENDRA BARIHA	JAGABANDHU SAHU	SOHELLA /154 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003116/2020	SUDAM PRADHAN	BIBHUDANANDA MOHAPATRA	SURADA /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003117/2020	SIBARAM PRADHAN	BIBHUDANANDA MOHAPATRA	JAGANNATHA PRASAD /195 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003118/2020	SK.ASHRAF	DIBYAJYOTI SAHOO	PURUNABAZAR /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003119/2020	SAPA@SAROJ MALIK	ARUN KUMAR BUDHIA	SORO /287 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003120/2020	SAPA@SAROJ MALIK	ARUN KUMAR BUDHIA	SORO /46 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003121/2020	GOPAL AGARWALLA	ANWAR HUSSEN	GOVINDPUR /154 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003122/2020	SK.KALIA@SK.JAIRUDDIN	AMULYA RATNA PANDA	JALESWAR /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003123/2020	SK. HYDER ALI @ SK.HIDAR ALI	PRAFULLA KUMAR KHATEI	SAHADEV KHUNTA /274 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003124/2020	SK.HAIDER	PRAFULLA KUMAR KHATEI	SPL.TASK FORCE /09 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003125/2020	NARASINGHA LAHAJAL	SUJAY SHANKAR SINGH DEO	BHAWANIPATNA SADAR /175 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003126/2020	HALU BEHERA	N.SAHANI	TANGI (KHURDA) /381 /2019
		VS	VS	()

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35	BLAPL/0003127/2020	STATE OF ODISHA RAMESH CHANDRA SABAR VS	SANGRAM KESHARI ROUT VS	// POLASARA PS /11 /2020 ()
36	BLAPL/0003128/2020	STATE OF ODISHA BASANTA BEHERA @ CHINTU VS	JAGABANDHU SAHU VS	// SOHELLA /154 /2019 ()
37	BLAPL/0003129/2020	STATE OF ODISHA DURGA PRASAD MISHRA VS	SANGRAM KESHARI ROUT VS	// POLASARA PS /11 /2020 ()
38	BLAPL/0003130/2020	STATE OF ODISHA BABU KONG @ SARFRAJ KHAN @ SAMIR VS	ABHAYA KUMAR SHARMA VS	// GOVINDPUR /137 /2019 ()
39	BLAPL/0003131/2020	STATE OF ODISHA NARAYAN GIRI VS	AKSHYA KUMAR PANDEY VS	// / /0 ()
40	BLAPL/0003132/2020	STATE OF ODISHA AKBAR ALI @ BABU VS	ANIRUDHA DAS VS	// UDITNAGAR /36 /2020 ()
41	BLAPL/0003133/2020	STATE OF ODISHA LIPUNA OJHA @ LIPU VS	GURU PRASAD PANDA VS	// KONARK /48 /2020 ()
42	BLAPL/0003134/2020	STATE OF ODISHA ABUZAR GHAFARI @ LALU VS	ANIRUDHA DAS VS	// UDITNAGAR /36 /2020 ()
43	CMP/0000344/2020	STATE OF ODISHA PRAMILA JENA VS	SURESH KUMAR PANDA VS	// / / ()
44	CMP/0000345/2020	TAPASWINI NAYAK AMIYA SANKAR MAHANTY VS	ASHOK DAS VS	// / / ()
45	CMP/0000346/2020	NIRMALA DASH SUKANYA MISHRA VS	PRASANTA KUMAR SAHOO VS	// / / ()
		RAKESH KUMAR PANDA		//

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46	CMP/0000347/2020	MAHALAXMI SABAT VS ANANTA RAM SABAT	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
47	CONTC/0001434/2020	MANOJ KUMAR SATPATHY VS ADITYA PR.PATI	PRASHANTA KUMAR NAYAK VS	// 0 //
48	CONTC/0001435/2020	KRUSHNA CHANDRA NAYAK VS SUDIPTA GHOSE	ADV. VS	// 0 //
49	CONTC/0001436/2020	SUDHAKAR NAYAK VS SUDHIR KU.SINGH	RABINDRA NATH SENAPATI VS	// 0 //
50	CONTC/0001437/2020	PREMALATA MALLICK VS V.V.YADAV	ADV VS	// 0 //
51	CONTC/0001438/2020	GOURI BARIK VS V.V.YADAV	ADV VS	// 0 //
52	CONTC/0001439/2020	KIRTI KUMAR PATEL VS RANJANA CHOPRA	ADV VS	// 0 //
53	CONTC/0001440/2020	MANAGING DIRECTOR OF BASULI U.P.(M.E.) SCHOOL VS PRADIPTA KUMAR MOHAPATRA	SCHOOL VS	// 0 //
54	CONTC/0001441/2020	BIRA KISHORE SAHOO VS RANJANA CHOPRA	ADV VS	// 0 //
55	CONTC/0001442/2020	DURJODHAN BEHERA VS SURESH CHANDRA MOHAPATRA	ADV VS	// 0 //
56	CONTC/0001443/2020	SAYED SADRE ALLAM SAHANAWAZ VS DR. SATYABRATA CHHOTRAY	ADV VS	// 0 //
57	CONTC/0001444/2020	GOPABANDHU DASH	ADV.	//

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		VS	VS	()
58	CONTC/0001445/2020	TUSHAR KANTA PANDA GOURI SHANKAR NAYAK	ADV.	//
		VS	VS	()
59	CONTC/0001446/2020	I.G. OF POLICE, BALASORE SASHI DAS	ADV.	//
		VS	VS	()
60	CRLMC/0001002/2020	DR. GAVALI PARAG HARSHAD SHAKTI PRASANA SAHOO	K.N.DAS	//
		VS	VS	PURI TOWN /17 /2019
61	CRLMC/0001003/2020	STATE OF ODISHA PRIYADARSHINI BIJAYSINGH	PRAVASH CHANDRA JENA	S.D.J.M.,PURI(Puri)
		VS	VS	GR/0000195/2019
62	CRLMC/0001004/2020	BIJAY K.PARIDA GUDU BHOI	PRASHANTA KUMAR NAYAK	//
		VS	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *)
63	CRLMC/0001005/2020	STATE OF ORISSA DEBI PR.NANDA	V. NARASINGH	CRA/0000022/2019
		VS	VS	J.M.F.C.,KANTABANJI(Balangir)
64	CRLMC/0001006/2020	STATE OF ODISHA(VIG.) DINESHWAR PRASAD	JUGAL KISHORE PANDA	GR/0000337/2007
		VS	VS	CUTTACK VIGILANCE /44 /2007
65	CRLMC/0001007/2020	STATE OF ORISSA TRUPTI RANJAN DAS	PRASANTA KUMAR SAHOO	()
		VS	VS	//
66	CRLMP/0000504/2020	STATE OF ODISHA DEBASHIS SWAIN	T.K.J.SAMANTA	//
		VS	VS	/ /0
67	CRLMP/0000505/2020	D.G.P., ODISHA JAYASHREE ROUSTRAY	T.PANIGRAHI	()
		VS	VS	//
68	CRLMP/0000506/2020	STATE OF ODISHA JHUNUMANI SAHOO	SAMBEET PATTANAYAK	/ /0
		VS	VS	()

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69	CRLMP/0000507/2020	STATE OF ODISHA RADHANATH JENA VS	A.PATTANAİK VS	// / /0 0
70	CRLMP/0000508/2020	STATE OF ODISHA MURALIDHAR PRADHAN VS	MAMATA MOHANTY VS	// / /0 0
71	CRLMP/0000509/2020	STATE OF ODISHA PRANATI MAHALİK VS	GYANENDRA CHANDRA SWAIN VS	// / /0 0
72	FAO/0000501/2020	STATE OF ODISHA SOMNATH ROUT VS	AKSHAYA KUMAR SAHOO VS	// / 0
73	FAO/0000502/2020	SUBASH CH.ROUT DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// / 0
74	MACA/0000310/2020	BHAGIRATHI MISHRA @ BHAGYARATHI MISHRA THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// / 0
75	MACA/0000311/2020	ARAKHITA BHARATI AMULYA ROUT VS	K.C.NAYAK VS	// / 0
76	MACA/0000312/2020	AMIYA KUMAR SWAIN BHIKARI CH.PRADHAN VS	K.C.NAYAK VS	// / 0
77	MACA/0000313/2020	AMIYA KU.SWAIN RANJAN MALLİK VS	K.C.NAYAK VS	// / 0
78	MACA/0000314/2020	BISWAJIT ROUT THE DIVISIONAL MANAGER, T.P. CELL, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// / 0
79	MACA/0000315/2020	PRASANTA KU.DASH KAILASH BHARATI VS MADHUSUDAN PALAI	PRADEEP KUMAR MISRA VS	// / 0 / 0

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80	MACA/0000316/2020	THD DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS BIJAY KU.MAJHI	SANJAY KUMAR S. TRANGI VS	// 0 //
81	MACA/0000317/2020	NEW INDIA ASSURANCE CO. LTD. VS BIBHISAN DAS	P.K.MISHRA (1) VS	// 0 //
82	MACA/0000318/2020	NEW INDIA ASSURANCE CO. LTD. VS P. VARAHALU	PRASANTA KUMAR MISHRA (1) VS	// 0 //
83	MACA/0000319/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS GITANJALI JENA	MAHITOSH SINHA VS	// 0 //
84	MACA/0000320/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS PRAFULLA KU.MISHRA	MAHITOSH SINHA VS	// 0 //
85	MACA/0000321/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS LEKON INFRASTRUCTURE PVT. LTD.	S.S. SWAIN VS	// 0 //
86	MACA/0000322/2020	KAILASH CH.NAYAK VS BIJAYA KU.DHAL	SUJIT SEN VS	// 0 //
87	MACA/0000323/2020	JAGANNATH DASH VS BIJAYA KU.DHAL	SUJIT SEN VS	// 0 //
88	MACA/0000324/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS SAHABA BIBI	SANJAY KUMAR S. TRANGI VS	// 0 //
89	MACA/0000325/2020	M/S. NEW INDIA ASSURANCE CO. LTD. VS SUNITA SAHU	S.S.RAO VS	// 0 //
90	MACA/0000326/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS PANKAJINI SWAIN	VEERABHADRACHARI VS	// 0 //
91	MACA/0000327/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.	SANJAY KUMAR S. TRANGI	//

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		VS	VS	0
92	MATA/000059/2020	BHIMASEN PRADHAN SUJATA SETHI @ KUNU	DHANANJAYA MUND	//
		VS	VS	0
93	RPFAM/000097/2020	SIDHESWAR SETHI @ DHUMALIA MADHABA CH.PATRA	SRICHARAN DAS	//
		VS	VS	0
94	RPFAM/000098/2020	MADHUMITA PRUSTY PADMALAYA CHOUDHURY	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0
95	RSA/0000136/2020	PRADEEP KU.CHOUDHURY SABITA BEHERA	NIRANJAN SWAIN	//
		VS	VS	0
96	TRP(C)/0000101/2020	FAKIR BEHERA CHANDANA KUMARI TRIPATHY	DR. NIRANJAN SWAIN	//
		VS	VS	0
97	TRP(C)/0000102/2020	ABANI KANTA KAR SASMITA PRADHAN	DR.NIRANJAN SWAIN	//
		VS	VS	0
98	WP(C)/0011973/2020	SASIKALA PRADHAN BISIKESAN PRADHAN	PRAMOD KUMAR NAYAK	//
		VS	VS	0
99	WP(C)/0011974/2020	THE STATE OF ODISHA DINABANDHU NAIK	PRABHAS CH.JENA	//
		VS	VS	0
100	WP(C)/0011975/2020	STATE OF ODISHA SONALI BISWAL	SISIR DAS	//
		VS	VS	0
101	WP(C)/0011976/2020	STATE OF ORISSA AMARENDRANATH SAMANTA	PRAVAS CH.JENA	//
		VS	VS	0
102	WP(C)/0011977/2020	COLLECTOR NAYAGARH MAHENDRA KUMAR PARIDA	ISHWAR MOHANTY	//
		VS	VS	0

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103	WP(C)/0011978/2020	STATE OF ODISHA BASANTA KUMAR BEHERA VS	PRAVAS CH.JENA VS	// // 0
104	WP(C)/0011979/2020	STATE OF ODISHA CHANDRIKA DAS VS	SOUBHAGYA S.DAS VS	// // 0
105	WP(C)/0011980/2020	STATE OF ODISHA DR.SUDHANSU SEKHAR PATNAIK VS	PURUSOTTAM CHULI VS	// // 0
106	WP(C)/0011981/2020	STATE OF ODISHA GHANASHYAM MEHER VS	PURUSOTTAM CHULI VS	// // 0
107	WP(C)/0011982/2020	STATE OF ODISHA AKHILA KUMAR SETHI VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
108	WP(C)/0011983/2020	THE CHAIRMAN-CUM-MD, NATIONAL BUILDING CONSTRUCTION CORPORATION BIJAYA KUMAR BAGARTY VS	PURUSOTTAM CHULI VS	// // 0
109	WP(C)/0011984/2020	STATE OF ODISHA SK.NASIRUDDIN VS	PURUSOTTAM CHULI VS	// // 0
110	WP(C)/0011985/2020	STATE OF ODISHA SUVIT KUMAR DASH VS	B.M.SARANGI VS	// // 0
111	WP(C)/0011986/2020	REGIONAL MANAGER, RESERVE BANK OF INDIA AMIYA RAJ MALLICK VS	B.M.SARANGI VS	// // 0
112	WP(C)/0011987/2020	SUPERINTENDENT OF POLICE,JAGATSINGHPUR DR.SUDHANSU SEKHAR PATNAIK VS	PURUSOTTAM CHULI VS	// // 0
113	WP(C)/0011988/2020	STATE OF ODISHA SANJUKTA ROUT VS	B.K.NAYAK-3 VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0011989/2020	JAYANTA KUMAR SETHY VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	// 0 //
115	WP(C)/0011990/2020	SIBANARAYAN JANI VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
116	WP(C)/0011991/2020	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	T.PANIGRAHI VS	// 0 //
117	WP(C)/0011992/2020	SUKANT KUMAR PRUSTY VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
118	WP(C)/0011993/2020	PRABHATI KANHAR VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
119	WP(C)/0011994/2020	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	VS	// 0 //
120	WP(C)/0011995/2020	JHUNULATA NAIK VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
121	WP(C)/0011996/2020	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	AJAYA KU.PRADHAN VS	// 0 //
122	WP(C)/0011997/2020	JIRENDRA KUMAR DIDWANIA VS STATE OF ODISHA	SASIM AMITAV PATTNAIK VS	// 0 //
123	WP(C)/0011998/2020	BIRENDRA KUMAR DIDWANIA VS STATE OF ODISHA	SASIM AMITAV PATTNAIK VS	// 0 //
124	WP(C)/0011999/2020	NIRUPAMA NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
125	WP(C)/0012000/2020	BASANTI SAHOO	G.N.MISHRA	//

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		VS	VS	0
126	WP(C)/0012001/2020	DIRECTOR GENERAL PRASAR BHARATI RAJESH KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
127	WP(C)/0012002/2020	STATE OF ORISSA VANISHREE PANDA	KALI PRASANNA MISHRA	//
		VS	VS	0
128	WP(C)/0012003/2020	STATE OF ODISHA SURYA NARAYAN PATRA	ARUN KUMAR PATRA	//
		VS	VS	0
129	WP(C)/0012004/2020	STATE OF ORISSA PRAFULLA KUMAR SWAIN	RAMA KRISHNA BISOI	//
		VS	VS	0
130	WP(C)/0012005/2020	STATE OF ODISHA DINKRISHNA PANDA	LAXMAN PRADHAN	//
		VS	VS	0
131	WP(C)/0012006/2020	STATE OF ODISHA BANSHIDHARA BEHERA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
132	WP(C)/0012007/2020	STATE OF ODISHA DINKRISHNA PANDA	LAXMAN PRADHAN	//
		VS	VS	0
133	WP(C)/0012008/2020	STATE OF ODISHA HEMANTA KUMAR NAYAK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
134	WP(C)/0012009/2020	STATE OF ODISHA CHANDRABATI DAS	B.S.MISHRA 2	//
		VS	VS	0
135	WP(C)/0012010/2020	STATE OF ODISHA SANJIB KUMAR DASH	SANGRAM JENA	//
		VS	VS	0
136	WP(C)/0012011/2020	STATE OF ODISHA PREMALATA SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0

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		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//
137	WP(C)/0012012/2020	ABDUL BARI	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
138	WP(C)/0012013/2020	AMULYA RATNA DAS	SUBRAT SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
139	WP(C)/0012014/2020	DINAKRISHNA PANDA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
140	WP(C)/0012015/2020	DINAKRISHNA PANDA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
141	WP(C)/0012016/2020	PRATIVA MANJARI SETHI	SARAT KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
142	WP(C)/0012017/2020	MADHABANANDA SAHOO	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
143	WP(C)/0012018/2020	SUNIL KUMAR MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
144	WP(C)/0012019/2020	SARAT KUMAR MOHANTY	PRAFULLA KU.KAR	//
		VS	VS	0
		STATE OF ODISHA		//
145	WP(C)/0012020/2020	JALADHAR MALIK	RABINDRANATH SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
146	WP(C)/0012021/2020	NIRMAL KISHORE RATH	M.M.PATNAIK	//
		VS	VS	0
		THE ODISHA STATE BAR COUNCIL		//
147	WP(C)/0012022/2020	PRESIDENT, BIJU MAHILA SELF HELP GROUPAMITAV TRIPATHY		//
		VS	VS	0
		STATE OF ORISSA		//

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FILING REPORT AS ON :11/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0012023/2020	GADADHAR SETHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
149	WP(C)/0012024/2020	GUPTESWAR MOHARANA VS INDIRA GANDHI NATIONAL OPEN UNIVERSITY	NIRANJAN LENKA VS	// 0 //
150	WP(C)/0012025/2020	BRAHMANANDA ACHHARYA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
151	WP(C)/0012026/2020	THE PROJECT HEAD, ZIQITZA HEALTH CARE VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SANJAY KUMAR MISHRA VS	// 0 //
152	WP(C)/0012027/2020	SHAIKH ASFAR ALAM VS THE STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
153	WP(C)/0012028/2020	DR.BIMAL KRUSHNA PANDA VS STATE OF ODISHA	SANJAY KUMAR MISHRA VS	// 0 //
154	WP(C)/0012029/2020	PRAFULLA KUMAR PARHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
155	WP(C)/0012030/2020	SUDHANSU SEKHAR BHUYAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
156	WP(C)/0012031/2020	ANSUMAN LENKA VS MEMBER, BOARD OF REVENUE, ODISHA	SAMARENDRA MOHANTY VS	// 0 //
157	WP(C)/0012032/2020	PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
158	WP(C)/0012033/2020	ANSUMAN LENKA VS MEMBER, BOARD OF REVENUE, ODISHA	SAMARENDRA MOHANTY VS	// 0 //
159	WP(C)/0012034/2020	PALLAVI PRIYADARSHINI	SAMARENDRA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0012035/2020	MEMBER, BOARD OF REVENUE, ODISHA KAMALALOCHAN PANIA	JYOTIRMAY GUPTA	//
		VS	VS	0
161	WP(C)/0012036/2020	STATE OF ODISHA ANUSHREE PATTNAIK	SAMARENDRA MOHANTY	//
		VS	VS	0
162	WP(C)/0012037/2020	MEMBER, BOARD OF REVENUE, ODISHA KAMALA KANTA DAS	JYOTIRMAY GUPTA	//
		VS	VS	0
163	WP(C)/0012038/2020	STATE OF ODISHA RABINDRA KUMAR MOHANTY	JYOTIRMAY GUPTA	//
		VS	VS	0
164	WP(C)/0012039/2020	STATE OF ODISHA SUMANTA KUMAR PATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
165	WP(C)/0012040/2020	STATE OF ODISHA RAMA KRUSHNA MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
166	WP(C)/0012041/2020	STATE OF ODISHA RAMAKANTA JENA	JYOTIRMAY GUPTA	//
		VS	VS	0
167	WP(C)/0012042/2020	STATE OF ODISHA ANKITA DAS	RAJDIPA BEHURA	//
		VS	VS	0
168	WP(C)/0012043/2020	DEPUTY GENERAL MANAGEWR CANARA BANK HRM SECTION SABADHAN DEHURI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
169	WP(C)/0012044/2020	STATE OF ODISHA SIMANCHAL DASH	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
170	WP(C)/0012045/2020	ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED RAJIBA LOCHAN OJHA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0012046/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	S.P.NATH VS	// // 0
172	WP(C)/0012047/2020	STATE OF ODISHA CHITTARANJAN MANGARAJ VS	M.PRATAP @ P.K.MOHAPATRA VS	// // 0
173	WP(C)/0012048/2020	STATE OF ODISHA A.JISU KISHNA PATRO VS	BIBHUDANANDA MOHAPATRA VS	// // 0
174	WP(C)/0012049/2020	STATE OF ODISHA RAJANI RANI BEHERA VS	S.P.NATH VS	// // 0
175	WP(C)/0012050/2020	STATE OF ODISHA LAXMI NARAYAN TRIPATHY VS	BIBHUDANANDA MOHAPATRA VS	// // 0
176	WP(C)/0012051/2020	STATE OF ODISHA CHAMPA MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
177	WP(C)/0012052/2020	STATE OF ODISHA SURENDRA RANA VS	SAMBIT KAR VS	// // 0
178	WP(C)/0012053/2020	STATE OF ODISHA M/S.BHAGABAN ATITHI VIHAR VS	BHAKTI SUDHA SAHOO VS	// // 0
179	WP(C)/0012054/2020	STATE OF ODISHA HARIHAR MARTHA VS	SANGRAM RATH VS	// // 0
180	WP(C)/0012055/2020	STATE OF ODISHA PRASANTA KUMAR DAS VS	A.PATTANAİK VS	// // 0
181	WP(C)/0012056/2020	STATE OF ODISHA MITAL RICE MILL VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	DAYANANDA MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0012057/2020	GANESWAR PATI VS CHIEF GENERAL MANAGER O AND M OPTCL	SIDHESWAR MOHANTY VS	// 0 //
183	WP(C)/0012058/2020	JOGENDRA NATH MOHANTY VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
184	WP(C)/0012059/2020	HARBINDER SINGH DEENGRA VS CGM, SAIL, RSP	M.R.DHAL VS	// 0 //
185	WP(C)/0012060/2020	AJIT KUMAR NAYAK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// 0 //
186	WP(C)/0012061/2020	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
187	WP(C)/0012062/2020	BHAJENDRA DAS VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
188	WP(C)/0012063/2020	BRUNDABATI PATEL VS GOVT.OF ORISSA	B.SAHOO VS	// 0 //
189	WP(C)/0012064/2020	NANDA KISHOR PUTEL VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
190	WP(C)/0012065/2020	M/S.LAKHMANIA BROTHERS VS COLLECTOR NUAPADA	GOUTAM KU.ACHARYA VS	// 0 //
191	WP(C)/0012066/2020	ARUN KUMAR JENA VS CHIEF MANAGER-CUM-AO,ALLAHABAD BANK	P.K.NANDA VS	// 0 //
192	WP(C)/0012067/2020	KALPANA DASH VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
193	WP(C)/0012068/2020	SUDARSAN DASH	S.K.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		AUTHORIZED OFFICER CUM CHIEF MANAGER		//
194	WP(C)/0012069/2020	RAMESH CHANDRA PRADHAN	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0012070/2020	JAGADISH CH PANDA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0012071/2020	BRUNDABATI GOUDA @ BRUNDABATI DEI @ BRUNDA CHANDRA PANDA	BRUNDA CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0012072/2020	SUBASH CHANDRA PANDA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012073/2020	PITABASA MOHAPATRA	NARENDRA PRASAD RATHA	//
		VS	VS	0
		THE STATE OF ODISHA		//
199	WP(C)/0012074/2020	BRUNDABAN PUROHIT	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012075/2020	DANDAPANI SWAIN	NARENDRA PRASAD RATHA	//
		VS	VS	0
		THE STATE OF ODISHA		//
201	WP(C)/0012076/2020	SUDAM DAS	NARENDRA PRASAD RATHA	//
		VS	VS	0
		THE STATE OF ODISHA		//
202	WP(C)/0012077/2020	PADMALOCHAN PUROHIT	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0012078/2020	MANOJ KUMAR BEJA	P.K.SAHOO	//
		VS	VS	0
		REGISTRAR OF CO-OP SOCIETIES, ODISHA		//
204	WP(C)/0012079/2020	BIJAYA KUMAR SWAIN	PRABODHA CH. NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0012080/2020	STATE OF ODISHA PARSURAM PARIDA VS	ARUN KUMAR PATRA VS	// // 0
206	WP(C)/0012081/2020	STATE OF ODISHA SUSANT KUMAR SETH VS	RANJAN KUMAR MOHANTY VS	// // 0
207	WP(C)/0012082/2020	SHRI JAGANNATH SANSKRIT VISHVA VIDYALAYA BIJAYA KUMAR SWAIN VS	PRABODHA CH. NAYAK VS	// // 0
208	WP(C)/0012083/2020	STATE OF ODISHA PADMANAV SAHOO VS	ARUN KUMAR PATRA VS	// // 0
209	WP(C)/0012084/2020	STATE OF ODISHA SUDARSAN SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
210	WP(C)/0012085/2020	STATE OF ODISHA SANJAY KUMAR DEY VS	PRABODHA CH. NAYAK VS	// // 0
211	WP(C)/0012086/2020	STATE OF ODISHA SANJAY KUMAR DEY VS	PRABODHA CH. NAYAK VS	// // 0
212	WP(C)/0012087/2020	STATE OF ODISHA SWAPNA SEKHAR DAS VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
213	WP(C)/0012088/2020	STATE OF ODISHA PADMALAYA MOHAPATRA VS	VS	// // 0
214	WP(C)/0012089/2020	STATE OF ODISHA NIROD CHANDRA GIRI VS	PRABODHA CH. NAYAK VS	// // 0
215	WP(C)/0012090/2020	STATE OF ODISHA UTTAM KUMAR NAYAK VS STATE OF ORISSA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0012091/2020	RABINDRA PADHY VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
217	WP(C)/0012092/2020	JYOSHNAMANI KHUNTIA VS STATE OF ODISHA	S.P.DAS VS	// 0 //
218	WP(C)/0012093/2020	SECRETARY, S.K.B SANSKRIT MAHAVIDYALAYA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
219	WP(C)/0012094/2020	JAYANARAYAN JAGADEV VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// 0 //
220	WP(C)/0012095/2020	SUSHIL KUMAR MOHANTA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
221	WP(C)/0012096/2020	JITENDRA BISWAL VS STATE OF ODISHA	S.K.ROUT VS	// 0 //
222	WP(C)/0012097/2020	MANORANJAN BHANJA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
223	WP(C)/0012098/2020	OM KLING DEV @ OM KALING DEV VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// 0 //
224	WP(C)/0012099/2020	THE MANAGEMENT OF M/S. SHAKTI PACK PVT.LTD VS GOVT.OF ODISHA	PRANOD KISHORE CHAND VS	// 0 //
225	WP(C)/0012100/2020	BIRENDRA KUMAR DWIBEDI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
226	WP(C)/0012101/2020	DURGA CHARAN DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
227	WP(C)/0012102/2020	PRAVASH KUMAR MOHANTY	DURGA PRASAD DHAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
228	WP(C)/0012103/2020	NETRANANDA DANDAPAT	RUDRA NARAYAN PARIJA	//
		VS	VS	()
		STATE OF ODISHA		//
229	WP(C)/0012104/2020	DILLIP KUMAR RAY		//
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0005110/2020	SUDAMA BASARA	SUSANTA KUMAR SAHU	THELKOLOI PS /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0005111/2020	GURUCHARAN SINGH @ CHANE	S.S.RAY-2	BARBIL /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0005112/2020	KESAB MUDULI	MANORANJAN PADHY	PADWA /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0005113/2020	KALIA @ KALANDI CHARAN BEHERA	BISWARANJAN DALAI	MAHANGA /54 /2018
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0005114/2020	KAPILA SETHI @ KAPI	BISWARANJAN DALAI	MAHANGA /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0005115/2020	KHAGEN SAMAL	ARIJEET MISHRA	NALCO /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0005116/2020	BABU @ BABULI BEHERA	KARUNAKAR GAYA	ASTARANGA /06 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0005117/2020	BANSIDHAR NAIK	B.K.NAYAK-3	NUAGAON /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0005118/2020	AKULI NAIK	B.K.NAYAK-3	NUAGAON /33 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0005119/2020	STATE OF ODISHA TADELA SURESH @ T.SURESH KUMAR VS	SOUBHAGYA KUMAR DASH VS	// GURANDI /26 /2020 ()
240	ABLAPL/0005120/2020	STATE OF ODISHA DURGA PRASAD ROUSTRAY VS	T.PANIGRAHI VS	// KANAS /56 /2020 ()
241	ABLAPL/0005121/2020	STATE OF ODISHA SB MAHESWAR JASOBANTA SA VS	ANANTA PRASAD MISHRA VS	// MAHULPALI /194 /2019 ()
242	ABLAPL/0005122/2020	STATE OF ODISHA BADAL @ BADSHA KHAN VS	JULU KHANSAMA VS	// BOUDH /23 /2020 ()
243	ABLAPL/0005123/2020	STATE OF ODISHA RAJU NAIK VS	PARTHA SARATHI NAYAK VS	// COLLIERY /73 /2020 ()
244	ABLAPL/0005124/2020	STATE OF ODISHA BASUDEB PRASAD SAHOO VS	PARTHA SARATHI NAYAK VS	// BALASORE VIGILANCE /06 /2020 ()
245	ABLAPL/0005125/2020	STATE OF ODISHA(VIG.) SANKAR SWAIN @ SANKARSAN SWAIN VS	MAHES DAS VS	// DELANGA /131 /2018 ()
246	ABLAPL/0005126/2020	STATE OF ODISHA JITENDRA SAHOO VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /32 /2020 ()
247	ABLAPL/0005127/2020	STATE OF ODISHA HITESH KUMAR SAHU @ KALIA TARINI VS	UMAKANTA BARIK VS	// BADABAZAR /104 /2020 ()
248	ABLAPL/0005128/2020	STATE OF ODISHA JAITRI NAYAK VS	SANGRAM RATH VS	// CUTTACK SADAR /168 /2019 ()
249	ABLAPL/0005129/2020	STATE OF ODISHA DASHARATH MALLIK @ DASHU MALLICK @ DASHU VS	DASHU VS	// AGARAPADA /43 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0005130/2020	SANTOSH KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /106 /2020 () //
251	ABLAPL/0005131/2020	ABHIMANYU JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /162 /2020 () //
252	ABLAPL/0005132/2020	NANDA KISHORE ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /47 /2020 () //
253	ABLAPL/0005133/2020	BIRABHADRA SIAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /257 /2020 () //
254	ABLAPL/0005134/2020	DIPULA @ DEEPAK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /70 /2020 () //
255	ABLAPL/0005135/2020	SATYANARAYAN BARIK VS STATE OF ODISHA	K.P.MOHANTY VS	DELANGA /29 /2020 () //
256	ABLAPL/0005136/2020	TUNA @ NARENDRA KUMAR BISHOI VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	KANPUR /16 /2020 () //
257	ABLAPL/0005137/2020	BINAPANI BARIK VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	/36 /2020 () //
258	ABLAPL/0005138/2020	NABAKISHORE SENAPATI @ NABAKISHORANARAYAN VS STATE OF ODISHA	RASHMI KUMAR MISHRA VS	KUMBHARAPARA /31 /2015 () //
259	ABLAPL/0005139/2020	SAMBHU @ SAMBHUNATH SIAL @ SATYASUNDESHWAR VS STATE OF ODISHA	INDRANIL MISHRA VS	BHADRAK RURAL /238 /2020 () //
260	ABLAPL/0005140/2020	PURENDRA KISHAN VS STATE OF ODISHA	JEETENDRA SAHU VS	BONAI /37 /2020 () //
261	ABLAPL/0005141/2020	NABAGHANA BEHERA	S.K.MOHANTY	PURUSHOTTAMPUR /44 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0005142/2020	STATE OF ODISHA SRIKANTA BEHERA	PITAMBAR JENA	// CHANDABALI /81 /2020
		VS	VS	()
263	ABLAPL/0005143/2020	STATE OF ODISHA KALPANA PANDA	SURESH KUMAR PANDA	// SECTOR-15 /54 /2012
		VS	VS	()
264	ABLAPL/0005144/2020	STATE OF ODISHA SUBHASISH DASH @ SIBA	BRUNDABAN ROUT	// CHAULIAGANJA /29 /2020
		VS	VS	()
265	ABLAPL/0005145/2020	STATE OF ODISHA BRAJA SETHI	JYOTIRMAYA SAHOO	// KHURDA SADAR /13 /2020
		VS	VS	()
266	ABLAPL/0005146/2020	STATE OF ODISHA CHINMAY SAHU	MANOJ KUMAR AGRAWALLA	// / /0
		VS	VS	()
267	ABLAPL/0005147/2020	STATE OF ODISHA SUSANTA DALEI	JYOTIRMAYA SAHOO	// SHERAGADA /99 /2018
		VS	VS	()
268	ABLAPL/0005148/2020	STATE OF ODISHA KEDAR SUBUDHI	PARTHA SARATHI DAS	// JANKIA P.S. /98 /2020
		VS	VS	()
269	ABLAPL/0005149/2020	STATE OF ODISHA RAMA CHANDRA PALEI	PARTHA SARATHI DAS	// JANKIA P.S. /98 /2020
		VS	VS	()
270	ABLAPL/0005150/2020	STATE OF ODISHA SUSILA NAYAK	JYOTIRMAYA SAHOO	// MOHANA /68 /2020
		VS	VS	()
271	ABLAPL/0005151/2020	STATE OF ODISHA KISHOR BEHERA	PARTHA SARATHI DAS	// JANKIA P.S. /98 /2020
		VS	VS	()
272	ABLAPL/0005152/2020	STATE OF ODISHA SUNITA KAR	JAYANTA KUMAR KHANDAYATRAY	// MARINE PS AT ARJIPALLI /01 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0005153/2020	STATE OF ODISHA SANTOSH BEHERA@SUKUTA BEHERA VS	TANMAYA KUMAR MOHANTY VS	// BALIANTA P.S. /100 /2019 ()
274	ABLAPL/0005154/2020	STATE OF ODISHA MITALI SINGH VS	G.C.ROUT VS	// DEOGAON /119 /2019 ()
275	ABLAPL/0005155/2020	STATE OF ODISHA JAGANNATH DAS VS	M/S.J.K.KHUNTIA VS	// REMUNA /69 /2020 ()
276	ABLAPL/0005156/2020	STATE OF ODISHA AJIT KUMAR MOHAPATRA VS	GAUTAM ROUT VS	// PARJANG /84 /2020 ()
277	ABLAPL/0005157/2020	STATE OF ODISHA GUNANIDHI MALLICK@PATIA VS	SURESH KUMAR PANDA VS	// KENDRAPARA /105 /2019 ()
278	ABLAPL/0005158/2020	STATE OF ODISHA BANKESH PRAMANIK VS	M/S.J.K.KHUNTIA VS	// BALASORE SADAR /121 /2020 ()
279	ABLAPL/0005159/2020	STATE OF ODISHA SIBU DAS VS	SUSANTA KU.MISHRA VS	// JATNI P.S. /54 /2020 ()
280	ABLAPL/0005160/2020	STATE OF ODISHA ABJAN KHAN VS	SUSANTA KU.MISHRA VS	// JAGANNATHA PRASAD /223 /2019 ()
281	ABLAPL/0005161/2020	STATE OF ODISHA UMESH SATNAMI VS	B.S.DASPANDA VS	// JHARSUGUDA /124 /2020 ()
282	ABLAPL/0005162/2020	STATE OF ODISHA TUTU MALIK @ KALU VS	SAMBEET PATTANAYAK VS	// KONARK /49 /2020 ()
283	ABLAPL/0005163/2020	STATE OF ODISHA SUSANTA KUMAR KUNDU VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// BARAMBA /103 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0005164/2020	HENA SETHY VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	MADHUPATNA /7 /2020 () //
285	ABLAPL/0005165/2020	NARASINGH CHOUDHURY VS STATE OF ODISHA	ASHOK DAS VS	RAYAGADA TOWN /110 /2009 () //
286	ABLAPL/0005166/2020	NIRANJAN NAYAK VS STATE OF ODISHA	M/S.A.C.MOHAPATRA VS	NEMALO /54 /2020 () //
287	ABLAPL/0005167/2020	PRAHALAD PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /119 /2020 () //
288	ABLAPL/0005168/2020	DURYODHAN BEHERA VS STATE OF ODISHA	PRAFULLA KU.BISWAL VS	RAJNAGAR /115 /2012 () //
289	ABLAPL/0005169/2020	MUSULU NAIK @ MURUSILI NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DHARAKOT PS /5 /2020 () //
290	ABLAPL/0005170/2020	CHANDRAKANTA ROUT VS STATE OF ODISHA	PRAFULLA KU.BISWAL VS	NIKIRAI /34 /2020 () //
291	ABLAPL/0005171/2020	AKSHAYA JENA @ AKSHAYA KUMAR JENA VS STATE OF ORISSA	DIBYAJYOTI SAHOO VS	TIHIDI /166 /2020 () //
292	ABLAPL/0005172/2020	RANJAN KUMAR BEHERA@RANJAN BEHERADIBYA JYOTI SAHOO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /276 /2020 () //
293	ABLAPL/0005173/2020	MANDAKIN MOHANTY VS STATE OF ODISHA	M.R.KHATUA VS	CHAULIAGANJA /149 /2020 () //
294	ABLAPL/0005174/2020	MINJA NAYAK VS STATE OF ODISHA	S.K.BHANJADEO VS	KHANDAGIRI P.S. /255 /2020 () //
295	ABLAPL/0005175/2020	SATYABADI CHHOTARAY	GOPINATH MISHRA	KHURDA SADAR /84 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :11/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005176/2020	MOHINI BEHERA	S.K.BHANJADEO	CHANDAKA P.S. /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005177/2020	LILO BIBI @ JAHIRA KHATUN	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /107 /2020
		VS	VS	()
		STATE OF ORISSA		//
298	ABLAPL/0005178/2020	BINOD BIHARI SETHY	AMULYA RATNA PANDA	DHARAKOT PS /167 /2019
		VS	VS	()
		STATE OF ORISSA		//
299	ABLAPL/0005179/2020	PRANATI MAHALIK	GYANENDRA CHANDRA SWAIN	PATTAMUNDAI /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005180/2020	ANANDA NANDA	GYANENDRA CHANDRA SWAIN	DASMANTAPUR /27 /2019
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005181/2020	SK.SAHID	ARUN KUMAR BUDHIA	SUKINDA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005182/2020	SANJAYA DORA	JAYADEBA BEHERA	RANPUR /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005183/2020	DHA MENDRA JAL	JAYADEBA BEHERA	BOLANGIR SADAR /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005184/2020	MITRABHANU BEHERA @ BABLU	SACHIDANANDA PADHEE	BARGARH SADAR /173 /2019
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005185/2020	RABI @ RABINDRA SAMAL	PANCHANAN PANIGRAHI	BHUBAN /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005186/2020	PRADUNA @ PRADYUMNA MALLIK	SURYA NARAYAN MISHRA	TALABANIA /70 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0005187/2020	STATE OF ODISHA SANTOSH MOHARANA VS	SURYA NARAYAN MISHRA VS	// KUMBHARAPARA /80 /2020 ()
308	ABLAPL/0005188/2020	STATE OF ODISHA BALARAM MAHARI VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /94 /2020 ()
309	ABLAPL/0005189/2020	STATE OF ODISHA BASUDEVA NAYAK VS	SURYA NARAYAN MISHRA VS	// BALANGA /166 /2019 ()
310	ABLAPL/0005190/2020	STATE OF ODISHA NARAYAN PRASAD SARANGI @ BABU VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /89 /2020 ()
311	ABLAPL/0005191/2020	STATE OF ODISHA MANORANJAN MALLICK VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /30 /2020 ()
312	ABLAPL/0005192/2020	STATE OF ODISHA RADHAKRUSHNA JENA VS	AMIT KUMAR NATH VS	// BASTA /104 /2020 ()
313	ABLAPL/0005193/2020	STATE OF ODISHA BHAGIRATHI BALIARSINGH VS	A.PATNAIK VS	// KANAS /90 /2018 ()
314	ABLAPL/0005194/2020	STATE OF ODISHA SUDARSHAN MOHAPATRA VS	JANGYA PRAKASH PARIDA VS	// JANKIA P.S. /98 /2020 ()
315	ABLAPL/0005195/2020	STATE OF ODISHA RANJAN KUMAR GUMANSINGH VS	JANGYA PRAKASH PARIDA VS	// JANKIA P.S. /98 /2020 ()
316	ABLAPL/0005196/2020	STATE OF ODISHA RABI NARAYAN SETHI VS	JANGYA PRAKASH PARIDA VS	// JANKIA P.S. /98 /2020 ()
317	ABLAPL/0005197/2020	STATE OF ODISHA JAYANARAYAN JAGADEV VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// JANKIA P.S. /98 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0005198/2020	OM KLING DEV @ OM KALING DEV VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JANKIA P.S. /98 /2020 () //
319	ABLAPL/0005199/2020	TAPAN KUMAR SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	NALCO /50 /2020 () //
320	ABLAPL/0005200/2020	ABHIRAM BEHERA VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	SATYABADI /114 /2019 () //
321	ABLAPL/0005201/2020	ASWINI MOHAPATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KHANTAPADA /137 /2020 () //
322	ABLAPL/0005202/2020	PANU SAHU @ REBATI MOHAN SAHU VS STATE OF ODISHA	B.B.ROUTRAY VS	/ /0 () //
323	ABLAPL/0005203/2020	LEENA MISHRA VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHILA P.S. BUXIBAZAR /15 /2020 () //
324	WPC(OA)/0000593/2018	TRILOCHAN SETH VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// () //
325	WPC(OAC)/0000314/2018	RANJIT KUMAR BEHERA VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
326	WPC(OAC)/0002809/2016	BISWESWAR PATTNAIK VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :11/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2020 OJC/2198/2000	KOKILA DIBYA-MP	M/S.B.H.MOHANTY
2	66/2020 MATA/111/2019	SWAPNARANI SWAIN-MP	M/S.K.M.H.NIAMATI
3	67/2020 MATA/156/2019	SUDESNA PATRA-MP	ANINDYA KUMAR MISHRA
4	110/2020 TRP(C)/101/2020	CHANDANA KUMARI TRIPATHY-MP	DR. NIRANJAN SWAIN
5	111/2020 TRP(C)/102/2020	SASMITA PRADHAN-MP	DR.NIRANJAN SWAIN
6	131/2020 WPC(OAC)/314/2018	RANJIT KUMAR BEHERA-MP	M/S.MANOJA KUMAR KHUNTIA
7	132/2020 WPC(OAC)/2809/2016	BISWESWAR PATTNAIK-MP	M/S.MANOJA KUMAR KHUNTIA
8	149/2020 RPFAM/97/2020	MADHABA CH.PATRA-MP	SRICHARAN DAS
9	150/2020 RPFAM/97/2020	MADHABA CH.PATRA-MP	SRICHARAN DAS
10	151/2020 RPFAM/98/2020	PADMALAYA CHOUDHURY-MP	RAJIB LOCHAN PATTNAIK
11	350/2020 WA/270/2015	BISHNU PR.MISHRA-MP	M/S.SUBASH CH.PUSPALAKA
12	351/2020 WA/360/2015	SATYANARAYAN RATHA-MP	M/S.NIRANJAN LENKA
13	352/2020 WA/390/2015	SRIMAN BISWJIT DALUA-MP	M/S.SWAPNA KU.OJHA
14	353/2020 WA/373/2015	MANORANJAN MOHAPATRA-MP	M/S.BIJAYA KU.PATTANAIAK
15	354/2020 CMP/345/2020	AMIYA SANKAR MAHANTY-MP	ASHOK DAS
16	354/2020 WA/299/2015	SACHIDANANDA MOHAPATRA-MP	M/S.MAHENDRA KU.SAHOO
17	355/2020 CMP/417/2019	KARTIKA RANA-MP	M/S.PIYUSH KUMAR MISHRA
18	355/2020 WA/220/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
19	356/2020 WA/220/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
20	357/2020 FAO/470/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
21	357/2020 WA/221/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
22	358/2020 FAO/470/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
23	358/2020 WA/221/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
24	359/2020 WA/222/2020	STATE OF ODISHA-MP	A.G.A
25	360/2020 WA/222/2020	STATE OF ODISHA-MP	A.G.A
26	361/2020	STATE OF ODISHA-MP	A.G.A.

27	WA/223/2020 362/2020	STATE OF ODISHA-MP	A.G.A.
28	WA/223/2020 363/2020	STATE OF ODISHA-MP	A.G.A.
29	WA/235/2020 364/2020	STATE OF ODISHA-MP	A.G.A.
30	WA/235/2020 365/2020	STATE OF ODISHA-MP	A.G.A.
31	WA/236/2020 366/2020	STATE OF ODISHA-MP	A.G.A.
32	368/2020	MANAS JENA-MP	DEEPAK GOCHHAYAT
33	BLAPL/8502/2019 370/2020	GANAPATI PATIKA-MP	SUCHIT KUMAR NAYAK
34	BLAPL/10707/2019 371/2020	BUDU PATIKA-MP	SUCHIT KUMAR NAYAK
35	BLAPL/10459/2019 372/2020	B.ASHOK KUMAR@BIDIKI ASHOK KUMAR-MP	JYOTIRMAYA SAHOO
36	BLAPL/11303/2019 430/2020	BRAHMA PUROHIT-MP	BIRAJA PRASANNA DAS
37	ABLAPL/3892/2020 432/2020	M.ANCHALA PATRA-MP	KABIR KUMAR JENA
38	ABLAPL/3829/2020 502/2020	BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
39	MACA/307/2020 503/2020	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA (1)
40	MACA/247/2020 504/2020	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA 1
41	MACA/193/2020 505/2020	KAILASH BHARATI-MP	PRADEEP KUMAR MISRA
42	MACA/315/2020 506/2020	THD DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SAHONIL KUMAR SARANGI
43	MACA/316/2020 507/2020	NEW INDIA ASSURANCE CO. LTD.-MP	P.K.MISHRA (1)
44	MACA/317/2020 508/2020	NEW INDIA ASSURANCE CO. LTD.-MP	P.K.MISHRA (1)
45	MACA/317/2020 509/2020	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA (1)
46	MACA/318/2020 510/2020	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA (1)
47	MACA/318/2020 511/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	DEBIPRITOSH SINHA
48	MACA/319/2020 512/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	DEBIPRITOSH SINHA
49	MACA/320/2020 513/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	SEKSMAN
50	MACA/321/2020 514/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SEKSMAN
51	MACA/324/2020 515/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	S.S.RAO
52	MACA/325/2020 516/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	S.S.RAO
53	MACA/325/2020 517/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	PRASINGH
54	MACA/326/2020 518/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	VENKATESH
55	MACA/327/2020 581/2020	PRIYADARSHINI BIJAYSINGH-MP	PRAVASH CHANDRA JENA
56	CRLMC/1003/2020 582/2020	MANOJ KU.PATI-MP	M/S.JASHOBANTA DASH
57	CRLMC/2332/2007 583/2020	DEBI PR.NANDA-MP	V. NARASINGH
	CRLMC/1005/2020		

58	584/2020 CRLMC/1007/2020	TRUPTI RANJAN DAS-MP	PRASANTA KUMAR SAHOO
59	605/2020 CRLA/315/2019	MOHAMMAD BILAL @ MD. BILAL-MP	JATINDRA KUMAR MOHAPATRA
60	606/2020 CRLA/52/2018	SUNIL@N.CHIRANJIBI RAO-MP	M/S.AMAR KUMAR MOHANTY
61	607/2020 CRLA/50/2018	SUJIT KARNA-MP	M/S.AMAR KUMAR MOHANTY
62	5384/2020 WP(C)/11973/2020	BISIKESAN PRADHAN-MP	PRAMOD KUMAR NAYAK
63	5385/2020 WP(C)/11974/2020	DINABANDHU NAIK-MP	PRABHA CH.JENA
64	5386/2020 WP(C)/11146/2020	BANSIDHAR SETHI-MP	ARIJEET MISHRA
65	5387/2020 WP(C)/11978/2020	BASANTA KUMAR BEHERA-MP	PRAVAS CH.JENA
66	5388/2020 WP(C)/11977/2020	MAHENDRA KUMAR PARIDA-MP	ISHWAR MOHANTY
67	5389/2020 WP(C)/11979/2020	CHANDRIKA DAS-MP	SOUBHAGYA S.DAS
68	5390/2020 WP(C)/11982/2020	AKHILA KUMAR SETHI-MP	JATINDRA KUMAR MOHAPATRA
69	5391/2020 WP(C)/11989/2020	JAYANTA KUMAR SETHY-MP	DR.NIRANJAN SWAIN
70	5392/2020 WP(C)/7329/2020	RABINARAYAN MOHANTY-MP	BISWABIHARI MOHANTY
71	5393/2020 WP(C)/11140/2020	JAGADISH PATRA-MP	PRASANTA KUMAR MAHALI
72	5394/2020 WP(C)/11991/2020	PRASANNA KUMAR NAYAK-MP	T.PANIGRAHI
73	5395/2020 WP(C)/11996/2020	AKSHAYA KUMAR SAHOO-MP	AJAYA KU.PRADHAN
74	5396/2020 WP(C)/624/2020	PRASANTA KUMAR SENAPATI-MP	M/S. BIBHU PRASAD DAS
75	5397/2020 WP(C)/11997/2020	JIRENDRA KUMAR DIDWANIA-MP	SASIM AMITAV PATTNAIK
76	5398/2020 WP(C)/8460/2020	DR.TRIBIKRAM DEBATA-MP	BIPLAB MOHANTY
77	5399/2020 WP(C)/11998/2020	BIRENDRA KUMAR DIDWANIA-MP	SASIM AMITAV PATTNAIK
78	5400/2020 WP(C)/8460/2020	DR.TRIBIKRAM DEBATA-MP	V.NARASINGH
79	5402/2020 WP(C)/11999/2020	NIRUPAMA NAIK-MP	SIDHESWAR MALLIK
80	5403/2020 WP(C)/12000/2020	BASANTI SAHOO-MP	G.N.MISHRA
81	5404/2020 WP(C)/12001/2020	RAJESH KUMAR SAHU-MP	ARUN KUMAR PATRA
82	5405/2020 WP(C)/12002/2020	VANISHREE PANDA-MP	KALI PRASANNA MISHRA
83	5406/2020 WP(C)/11807/2020	BIDHAN CHANDRA DAS-MP	BIBUDHENDRA KUMAR RATH
84	5407/2020 WP(C)/12003/2020	SURYA NARAYAN PATRA-MP	ARUN KUMAR PATRA
85	5408/2020 WP(C)/12004/2020	PRAFULLA KUMAR SWAIN-MP	RAMA KRISHNA BISOI
86	5409/2020 WP(C)/12008/2020	HEMANTA KUMAR NAYAK-MP	SURYA NARAYAN PATNAIK
87	5410/2020 WP(C)/12011/2020	PREMALATA SAHOO-MP	SAMIR KUMAR MISHRA
88	5411/2020 WP(C)/11374/2014	MANINI PANDA-MP	M/S.DHULIRAM PATTANAYAK
89	5412/2020	ABDUL BARI-MP	ASHIS KUMAR MISHRA

90	WP(C)/12012/2020 5413/2020	CHHABITA SETHI-MP	BRAHMANANDA TRIPATHY
91	WP(C)/11383/2020 5414/2020	AMULYA RATNA DAS-MP	SUBRAT SATPATHY
92	WP(C)/12013/2020 5417/2020	PRATIVA MANJARI SETHI-MP	SARAT KUMAR BEHERA
93	WP(C)/12016/2020 5418/2020	SARAT KUMAR MOHANTY-MP	PRAFULLA KU.KAR
94	WP(C)/12019/2020 5419/2020	KOKILA DIBYA-MP	D.P.MOHANTY
95	WP(C)/11168/2020 5420/2020	NIRMAL KISHORE RATH-MP	M.M.PATNAIK
96	WP(C)/12021/2020 5422/2020	GADADHAR SETHI-MP	BRUNDABAN ROUT
97	WP(C)/12023/2020 5424/2020	GUPTESWAR MOHARANA-MP	NIRANJAN LENKA
98	WP(C)/12024/2020 5425/2020	THE PROJECT HEAD, ZIQITZA HEALTH CARE LTD.-MP	SANJAY KUMAR MISHRA
99	WP(C)/12026/2020 5426/2020	SHAIKH ASFAR ALAM-MP	KANANBALA ROY CHOUDHURY
100	WP(C)/12027/2020 5427/2020	DR.BIMAL KRUSHNA PANDA-MP	SANJAY KUMAR MISHRA
101	WP(C)/12028/2020 5428/2020	ROURKELA MAHANAGAR NIGAM BYABASAYA MAHASANJAY KUMAR MISHRA	ANDHRA PRADESH
102	WP(C)/1109/2020 5429/2020	KAMALAKANTA MAHAKUD-MP	M/S.PRASANNA KUMAR PARHI
103	WP(C)/12300/2015 5431/2020	GANGADHAR PANIGRAHY-MP	ASHOK PATTNAIK
104	WP(C)/11537/2020 5432/2020	CHITTARANJAN MANGARAJ-MP	M.PRATAP @ P.K.MOHAPATRA
105	WP(C)/12047/2020 5433/2020	RAJANI RANI BEHERA-MP	S.P.NATH
106	WP(C)/12049/2020 5434/2020	RAJANI RANI BEHERA-MP	S.P.NATH
107	WP(C)/12049/2020 5435/2020	SURENDRA RANA-MP	SAMBIT KAR
108	WP(C)/12052/2020 5436/2020	M/S.BHAGABAN ATITHI VIHAR-MP	BHAKTI SUDHA SAHOO
109	WP(C)/12053/2020 5437/2020	GANESWAR PATI-MP	SIDHESWAR MOHANTY
110	WP(C)/12057/2020 5438/2020	GANESWAR PATI-MP	SIDHESWAR MOHANTY
111	WP(C)/12057/2020 5439/2020	HARBINDER SINGH DEENGRA-MP	M.R.DHAL
112	WP(C)/12059/2020 5440/2020	BRUNDABATI PATEL-MP	B.SAHOO
113	WP(C)/12063/2020 5441/2020	BHAJENDRA DAS-MP	SIDHESWAR MOHANTY
114	WP(C)/12062/2020 5442/2020	ARUN KUMAR JENA-MP	P.K.NANDA
115	WP(C)/12066/2020 5443/2020	SUDARSAN DASH-MP	S.K.MOHANTY
116	WP(C)/12068/2020 5444/2020	RAMESH CHANDRA PRADHAN-MP	J.K.KHUNTIA
117	WP(C)/12069/2020 5445/2020	BRUNDABAN PUROHIT-MP	UDIT RANJAN JENA
118	WP(C)/12074/2020 5446/2020	PADMALOCHAN PUROHIT-MP	UDIT RANJAN JENA
119	WP(C)/12077/2020 5447/2020	MANOJ KUMAR BEJA-MP	P.K.SAHOO
120	WP(C)/12078/2020 5448/2020	PARSURAM PARIDA-MP	ARUN KUMAR PATRA
	WP(C)/12080/2020		

121	5449/2020 WP(C)/12083/2020	PADMANAV SAHOO-MP	ARUN KUMAR PATRA
122	5450/2020 WP(C)/12091/2020	RABINDRA PADHY-MP	PRABODHA CH. NAYAK
123	5451/2020 WP(C)/12094/2020	JAYANARAYAN JAGADEV-MP	JANGYA PRAKASH PARIDA
124	5452/2020 WP(C)/12099/2020	THE MANAGEMENT OF M/S. SHAKTI PACK PVT.LTD-MP	PRAMOD KISHORE CHAND
125	5453/2020 WP(C)/12098/2020	OM KLING DEV @ OM KALING DEV-MP	JANGYA PRAKASH PARIDA
126	5454/2020 WP(C)/12102/2020	PRAVASH KUMAR MOHANTY-MP	DURGA PRASAD DHAL
127	5455/2020 WP(C)/12101/2020	DURGA CHARAN DAS-MP	BIRAJA PRASANNA SATAPATHY
128	5456/2020 WP(C)/12103/2020	NETRANANDA DANDAPAT-MP	RUDRA NARAYAN PARIJA
129	348/2020 WA/225/2020	DURYODHAN SAMAL-MP	
130	349/2020 WA/224/2020	AJAY KUMAR MAJHI-MP	
131	369/2020 BLAPL/6944/2019	KISHORE CHANDRA BISOI @ BISHOE-MP	
132	373/2020 BLAPL/10583/2019	NIRMAL KUMAR BEHERA-MP	
133	429/2020 ABLAPL/2977/2020	BARUN SAHU-MP	
134	431/2020 ABLAPL/3211/2020	DESH RANJAN MOHANTY-MP	
135	433/2020 ABLAPL/2953/2020	BAURIA @ BAURI NAIK-MP	
136	5401/2020 WP(C)/16305/2008	NIRANJAN MOHAPATRO-MP	
137	5415/2020 WP(C)/13113/2006	KHAGESWAR PRADHAN-MP	
138	5416/2020 WP(C)/4054/2020	M/S HERALD CREATIVES PVT.LTD.-MP	
139	5421/2020 WP(C)/23529/2019	NANDAKISHORE BEHERA-MP	
140	5423/2020 WP(C)/23525/2019	SURABURDHI KHAN-MP	
141	5430/2020 WP(C)/8734/2020	MAMATA MANJARI-MP	